Oral Answers [I

OLD AGE PENSION SCHEME

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•365. SHRI JAGANNATH PRASAD: Will the Minister of SOCIAL SECURITY be pleased to refer to the answer given to Unstarred Question No. 180 in the Rajya Sabha on the 23rd August, 1965 and state whether the old age pension scheme has since been finally decided upon by Government and adopted by all the States?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI JAGA. NATH RAO): Not yet, Sir. The Scheme is still under consideration.

श्वी जगन्नाथ प्रसाद : क्या मैं जान सकता हूं कि यह स्कीम कब तक लागू हो जायेगी और इसके बारे में विभिन्न राज्यों की राय क्या आपको प्राप्त हो चुकी है ?

SHRI JAGANATH RAO: At present, the old age pension scheme is obtaining in seven States. We want to have a model scheme for the entire country and the State Governments and the Planning Commission are at present considering all aspects of the scheme.

श्वी जगन्नाय प्रसादः क्या में जान सकता हुं कि इस स्कीम को लागू करने के लिए केन्द्रीय सरकार राज्य सरकारों को कुछ प्रनुदान देगी या केवल राज्य सरकारों से ही इसके सारे खर्च को वहन करने के लिए कहेगी ?

SHRI JAGANATH RAO: It will be on a fifty-fifty basis.

SHRIMATI DEVAKI GOPIDAS: May I know in which States this old ag_e pension scheme is already implemented?

SHRI JAGANATH RAO: It is there in seven States; Uttar Pradesh, Kerala, Andhra Pradesh, Madras, Punjab, West Bengal and Rajasthan.

SHRI AKBAR ALI KHAN: Has the Government of India paid its share to those States which are implementing thia scheme?

SHRI JAGANATH RAO; Yes; as I said it is fifty-fifty basis.

SHRI OM MEHTA; What is the age limit laid down under (his scheme and may I know whether Members of Par. liament would be included hi this?

SHRI JAGANATH RAO: Aged people who ar_e destitutes will be entitled to the benefits of this scheme.

*366. [The questioner (Shri R. S. Khandekar) was absent. For answer, vide col. 2130 infra.]

BOMBAY-BANGALORE NATIONAL HIGHWAY

367 RAMCHANDRASATHE SHRIMATI LAL2THA (RAJAGO PALAN):

SHRIMATI TARA

Will the Minister of TRANSPORT be pleased to state:

(a) whether there is any proposal under Government's consideration to broaden the Bombay-Bangalore National Highway; and

(b) if so, what are the details thereof?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) and (b) The Bombay-Bangalore road is 616 miles long out of which about 160 have already a double lane carriageway. The question of widening some National Highways to two lanes—including the Bombay-Bangalore Madras road—in the 4th Plan period is under consideration. The final decision will depend on the size of allocation for National Highway.

SHRIMATI TARA RAMCHANDRA SATHE: Has the Government of Maharashtra submitted any scheme about the Bombay-Poona road for constructing a new road altogether?

tThe question was actually asked on the floor of the Hous_e by Shrimati Tara Ramchandra Sathe.

SHRI RAJ BAHADUR: There is a proposal for a new alignment for Bombay-Poona, independent of, and separate from, the existing road which may later on, if the scheme materialised be used for slow-moving traffic under the scheme of Segregation of slow-moving from fast-moving traffic. It is estimated to cost over Rs. 10 crores and if it materialises, it will be a great boon to motor vehicle transport between Bombay and Poona.

SHRIMATI DEVAKI GOPIDAS: May I know by what time we can expect the West Coast Highway to be completed?

SHRI RAJ BAHADUR: The West Coast road is in the process of being completed.

TRUCK adda in a Residential Area of Malkaganj, Delhi

SHRI JAGAT NARAIN

SHRI U. S. DUGAL:

Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that a truck adda has been established in a residential area of Malkaganj, Delhi in a Muslim graveyard;

(b) if so, when the permission was given for that adda;

(c) whether this truck *adda* in a residential area is very dangerous to traffic and lives of the citizens of that area; and

(d) whether it conforms to Delhi Development Master Plan Rules?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a> Yes.

(b) No permission was given by the Delhi Administration.

(c) No.

fThe question was actually asked on the floor of the House, by Shri Jagal Narain.

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(d) The information required is being collected and will be laid on the Table of the Sabha as soon as it is received.

श्री जगत नारायण : क्या वजीर साहिव बतलायेंगे कि जिस मुतवल्ली ने यह लैंड सीज में दी है वह उससे 700 रुपया वसूल कर रहा है । तो मैं यह जानना चाहता हूं कि वह गवर्नमेंट की लड को लीज पर दे सकता या नहीं ? श्रगर नहीं दे सकता है तो क्या गवर्नमेंट ने उसको प्रोसीक्यूट किया है ?

श्री राज बहादुर : इसके बारे में एक सनाजा हुन्ना श्रीर मामला ग्रदालत में गया जिसमें कुछ ट्रक ड्राइवर बरी हो गये । मामला इस स्टेज पर है । श्रीर गवर्नमेंट क्या प्रोसीक्यूट कर सकती है ?

श्री जगत नारायण : मेरा सवाल यह है कि गवर्नमेंट की लैंड है श्रीर मुतवल्ली ने गवर्न-मेंट की लैंड लीज के तौर पर लोगों को दे दी। तो मैं यह जानना चाहता हूं कि गवर्नमेंट ने मुतवल्ली के खिलाफ कोई कार्यवाही की या नहीं ?

श्री राज बहादुर : इसके वारे में. . .

MR. CHAIRMAN: I am afraid th. Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

SCOOTER-RICKSHAW COOPERATIVE SOCIETY IN DELHI

•355. SHRI B. *K*. GAIKWAD: Will the Minister of COMMUNITY DEVE-LOPMENT AND COOPERATION be pleased to state:

(a) whether it is a fact that Government a_e encouraging to hav_e Cooperative Society for Scooter-Rickshaws instead of cycle-rickshaws in Delhi;